

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1878/91

New Delhi this the 25th day of January 1996

Hon'ble Shri A.K.Chatterjee, Vice-Chairman (J)

Hon'ble Shri R.K.Ahooja, Member (A)

Prem Prakash Goel
Junior Telecom Engineer
Telephone Exchange,
Bulandshahr, Distt: Ghaziabad

(By Advocate: Shri Ashish Kalia)

....Applicant

Versus

1. Union of India, through

The Secretary,
Department of Telecom
Government of India,
Sanchar Bhavan,
New Delhi-110001.

2. The Chief General Manager,
Telecom U.P.Circle,
Lucknow-226001.

3. The General Manager Telecom
2/101, New Sector No. 2, Raj Nagar,
Ghaziabad.

....Respondents

(By Advocate: None)

ORDER (Oral)

Hon'ble Shri R.K. Ahooja, Member (A)

ld Counsel for the applicant states that he has received a copy of the counter. However he has received ^{no} ~~another~~ instructions from his client and he, therefore, does not press the application. The application is dismissed for non-prosecution.

R.K.AHOOJA
(R.K.AHOOJA)
Member (A)

cc.

A.K.C.
(A.K.CHATTERJEE)
Vice-Chairman (J)